

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1789
TO BE ANSWERED ON 11.02.2021**

ACCIDENTS REPORTED IN POWER PLANTS

1789. SHRI BHARTRUHARI MAHTAB:

**Will the Minister of POWER
be pleased to state:**

- (a) the number of persons died/injured in major and minor accidents reported in power plants operational in the country during each of the last three years and the current year, Plant and State/UT-wise including NTPC along with the estimated losses to the exchequer in such accidents;
- (b) whether the Government has conducted any enquiry to punish the culprit of the said accidents;
- (c) if so, the details and outcome thereof and if not, the reasons therefor;
- (d) whether the Government has conducted safety audit of such plants during the said period and if so, the details and outcome thereof, Plant and State/UT-wise and if not, the reasons therefor; and
- (e) the other corrective steps taken/being taken by the Government to prevent such accidents in future?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY
AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP**

(SHRI R.K. SINGH)

(a) : The details of persons died/injured in major and minor accidents reported in different power plants during each of the last three years and the current year, Plant and State/UT-wise, including in NTPC's plants are given at Annexure-I. During the project development stage, the concerned project developers cover the risk from accidents through insurance policies taken by the contracting agency. Further, during operations and maintenance period of the power plants, the concerned organization covers the losses/risk from major/minor accidents through appropriate fire and accident related insurance policies. No budgetary support is provided to the concerned CPSUs in this regard.

(b) & (c) : Enquires/investigations are conducted in case of accidents in order to find out the reasons for the accident and also to suggest remedial measures. Necessary action is taken in compliance of the findings of the enquiry reports.

(d) : All CPSUs being ISO certified organizations, all the plants fall within ambit of ISO certification. Accordingly, all proactive measures in regard to the safety of the plants, are adhered to in due compliance with the relevant safety norms and preventive measures. As regards NTPC, the details of internal and external audit conducted State-wise and plant-wise are given at Annexure-II.

(e) : Several corrective steps have been taken/being taken for prevention of such accidents in future:

- i. Mandatory usage of safety devices like helmet, safety gloves, goggles, safety/gum boots etc. are being adhered to by the power stations.**
- ii. Safety Officers have been nominated at all project / Power stations.**
- iii. Refresher training programme / awareness programmes are conducted for the employees to strictly observe all safety / precautionary measures at all the work places. In order to check accidents and their re-occurrence, safety equipment are made available at power plants such as Fire tender, portable fire extinguishers, Personal Protective Equipment (PPE's) to the working staff, insulating mats etc. at all locations. Periodical checks are conducted on these equipment. Also the remedial measures suggested by the enquiry committee after investigation of incident / accident are circulated by Safety division, corporate office at all locations of the concerned organisation for implementation to avoid re-occurrence of similar accident.**
- iv. Regular mock drills for fire and safety are carried out at all locations.**
- v. All necessary guidelines & Special Operating Procedures (SOPs) are provided in Safety Manuals for easy reference at work sites. Crisis & Disaster Management Manuals are also in place.**
- vi. Preventive Maintenance of all equipment, tools & tackles is undertaken as per preventive maintenance schedule.**
- vii. In order to address safety issues / observations, different meeting forums are in place like Safety Committee meeting & Participative Management Meetings.**
- viii. Prior to any maintenance activity, work permits are taken to ensure safety during maintenance.**
- ix. In order to create awareness among the employees, different safety celebrations are also done every year, like National Safety Week and Fire Safety Week etc.**
- x. Required medical facilities and first aid boxes are provided at project sites.**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1789 TO BE ANSWERED IN LOK SABHA ON 11.02.2021

Details of persons died/injured in major/minor accidents reported in different power plants during each of the last three years and the current year, State/UT-wise and Plant-wise are given below:-

Plants under NTPC Limited:-

Stations	State/UT	CY-2018		CY-2019		CY-2020		CY-2021 (till Jan.'21)	
		Injured	Died	Injured	Died	Injured	Died	Injured	Died
Badarpur	Delhi	1	0	0	0	0	0	0	0
Barauni	Bihar	0	0	0	0	1	1	0	0
Barh	Bihar	3	0	1	0	1	1	0	0
Bongaigaon	Assam	2	0	1	0	0	0	0	0
Dadri	Uttar Pradesh	4	1	9	1	4	0	0	0
Farakka	West Bengal	7	0	3	1	1	1	0	0
Faridabad	Haryana	0	0	1		0	0	0	0
Gadarwara	Madhya Pradesh	0	0	0	1	3	0	0	0
Jhanor Gandhar	Gujarat	2	0	0	0	0	0	0	0
Kahalgaoon	Bihar	1	0	6	0	3	0	0	0
Korba	Chhattisgarh	0	0	2	0	0	1	0	0
Kudgi	Karnataka	1	0	2	1	3	0	1	1
Mouda	Maharashtra	2	0	0	1	2	1	0	0
Ramagundam	Telangana/ Andhra Pradesh	4	0	1	1	1	1	0	0
Rihand	Uttar Pradesh	2	0	0	0	1	4	1	0
Simhadri	Andhra Pradesh	0	0	3	0	1	0	0	0
Singrauli	Uttar Pradesh	2	0	2	0	1	1	0	0
Sipat	Chhattisgarh	0	0	0	0	1	0	0	0
Solapur	Maharashtra	1	0	1	0	1	0	0	0
Talcher Kaniha	Odisha	0	2	1	1	1	0	0	0
Talcher TPS	Odisha	0	0	0	0	1	0	0	0
Unchahar	Uttar Pradesh	1	0	1	0	2	0	0	0
Tanda	Uttar Pradesh	0	0	1	0	1	1	0	0
Vindhyachal	Madhya Pradesh	6	0	2	0	6	1	0	1
	Total	39	3	37	7	35	13	2	2

Other Power Plants under NHPC, SJVNL and NEEPCO:-

Plants under NHPC Ltd.

State	Name of the Power Station	2017-18		2018-19		2019-20		2020-21	
		Died	Injured	Died	Injured	Died	Injured	Died	Injured
UT of Jammu & Kashmir	Salal P.S.	0	1	0	0	0	0	0	0
	Dulhasti P.S.	0	0	0	0	0	0	0	1
	Uri-II P.S.	1	0	0	0	0	0	0	0
	Kishenganga P.S.	3	2	0	0	0	0	0	0
Himachal Pradesh	Bairasiul P.S.	0	0	0	0	0	0	1	0
	Chamera-I P.S.	0	0	0	0	0	0	1	0
	Chamera-II P.S.	0	0	0	0	0	1	0	0
	Chamera-III P.S.	0	0	2	0	0	0	0	0
Manipur	Loktak P.S.	1	0	0	0	0	0	0	0

Plants under SJVNL Limited

State	Name of the Power Station	2017-18		2018-19		2019-20		2020-21	
		Died	Injured	Died	Injured	Died	Injured	Died	Injured
Himachal Pradesh	Nathpa Jhakri HPS	0	0	0	3	0	1	0	0
	Rampur HPS	0	0	0	0	0	1	0	1

Plants under NEEPCO Limited

Arunachal Pradesh	Kameng HPE	0	1	0	0	0	0	0	0
Nagaland	Doyang HEP	1	0	0	0	0	0	0	0
Assam/ Meghalaya	Kopili	0	0	0	0	4	0	0	0
TOTAL		6	4	2	3	4	3	2	2

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 1789 TO BE ANSWERED IN LOK SABHA ON 11.02.2021

Details of internal and external audit conducted State-wise and plant-wise of NTPC Ltd. are given below:

Sl. No	State	Station/Project	FY – 2018-19		FY – 2019-20		FY – 2020-21 (till Jan.'21)	
			Internal Audit	External Audit	Internal Audit	External Audit	Internal Audit	External Audit
1	Uttar Pradesh	Dadri	Done	Done	Done	Done	Done	Done
2	Haryana	Faridabad	Done	Done	Done	Done	Done	Done
3	Haryana	Jhajjar	Done	Done	Done	Done	Done	Done
4	Uttar Pradesh	Unchahar	Done	Done	Done	Done	Done	Planned
5	Uttar Pradesh	Auraiya	Done	Done	Done	-----	Done	Done
6	Madhya Pradesh	Vindhyachal	Done	Done	Done	Done	Done	Done
7	Uttar Pradesh	Rihand	Done	Done	Done	Done	Done	Done
8	Uttar Pradesh	Singrauli	Done	Done	Done	Done	Done	Planned
9	Uttar Pradesh	Tanda	Done	Done	Done	Done	Done	Planned
10	Uttar Pradesh	Meja	Done	Done	Done	Done	Planned	Planned
11	Bihar	Kahalgaoon	Done	Done	Done	Done	Done	Planned
12	Bihar	Barh	Done	Done	Done	Done	Done	Planned
13	Bihar	Barauni	-----	-----	Done	Done	Planned	Planned
14	West Bengal	Farakka	Done	Done	Done	Done	Done	Done
15	Jharkhand	North Karanpura	Done	Done	Done	-----	Done	Done
16	Bihar	BRBCL Nabinagar	Done	-----	Done	Done	Done	Planned
17	Bihar	NPGCL Nabinagar	Done	Done	Done	Done	Done	Planned
18	Jharkhand	Patratu	Done	-----	Done	-----	Planned	Planned
19	Bihar	Kanti	Done	Done	Done	-----	Planned	Done
20	Odisha	Darlipalli	Done	Done	Done	-----	Planned	Planned
21	Assam	Bongaigaon	Done	-----	Done	Done	Planned	Done
22	Odisha	Talcher Kaniha	Done	-----	Done	Done	Done	Done
23	Odisha	Talcher Thermal	Done	-----	Done	Done	Done	Done
24	Odisha	NSPCL Rourkela	Done	Done	Done	Done	Done	Planned
25	West Bengal	NSPCL Durgapur	Done	Done	Done	Done	Planned	Done
26	Rajasthan	Anta	Done	Done	Done	Done	Done	Done
27	Maharashtra	Solapur	Done	Done	Done	Done	Planned	Planned
28	Gujrat	Jhanor Gandhar	Done	-----	Done	Done	Done	
29	Maharashtra	Mouda	Done	-----	Done	Done	Planned	Done
30	Gujrat	Kawas	Done	Done	Done	Done	Done	Planned
31	Maharashtra	Ratnagiri	-----	-----	Done	-----	Done	-----
32	Chhattisgarh	Lara	Done	Done	Done	Done	Done	Planned
33	Chhattisgarh	Korba	Done	Done	Done	-----	Done	Done
34	Chhattisgarh	Sipat	Done	-----	Done	Done	Done	Planned
35	Madhya Pradesh	Gadarwara	Done	Done	Done	-----	Done	Done
36	Madhya Pradesh	Khargone	Done	Done	Done	-----	Done	Done
37	Chhattisgarh	NSPCL Bhilai	Done	Done	Done	Done	Done	Done
38	Karnataka	Kudgi	Done	Done	Done	-----	Done	Done
39	Telangana	Ramagundam	Done	-----	Done	Done	Done	planned
40	Telangana	Telangana	Done	Done	Done	-----	Done	Done
41	Andhra Pradesh	Simhadri	Done	-----	Done	Done	Done	Planned
42	Kerala	Kayamkulam	Done	Done	Done	Done	Done	Planned
43	Tamil Nadu	Vallure	Done	Done	Done	Done	Planned	Done
44	Uttarakhand	Tapovan	Done	Done	Done	Done	Planned	Done
45	West Bengal	Rammam	Done	Done	Done	Done	Planned	Planned
46	Himachal Pradesh	Kodam	Done	Done	Done	Done	Planned	Planned
47	Delhi	Badarpur	Done	Done	-----	-----	-----	-----

Note : Internal Audit conducted once in every year and External Audit conducted once in two years.
